

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal no. 67 of 2013 &  
IA No. 110 of 2013

Dated: 6<sup>th</sup> September, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Reliance Industries Ltd. .... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board  
& Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. K.R. Sasiprabhu  
Mr. Gaurav Mitra  
Mr. Rajat Nair  
Mr. Saumiran

Counsel for the Respondent(s) : Mr. Sourav Agrawal with  
Mr. Ashish Tiwari &  
Mr. Rakesh Diwan for Board

ORDER

Post the matter on **26.09.2013**.

(Nayan Mani Borah)  
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)  
Chairperson

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